

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3160
ANSWERED ON:12.12.2012
MISPLACING FILES RELATING TO SCAMS
Ray Shri Rudramadhab

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has lost/ misplaced all the important files relating to various scams unearthed during its regime;
- (b) if so, the details of the scams came to light and the status of files pertaining to these frauds;
- (c) the likely impact thereof on investigations being carried out by CBI and other agencies;
- (d) the preventive measures proposed to ensure safe keeping of valuable information; and
- (e) the penal action proposed against the officers responsible for loss of files pertaining to these scams?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a) to (c): No such centralized data is maintained. However, as per information provided by the CBI, there are 6 cases (all largely pertaining to State Governments) where file/papers/documents have been lost/misplaced. The details of these cases, reflecting case number, allegation, missing documents and impact on investigation are enclosed at Annexure.
- (d): As per existing instructions in the Manual of Office Procedure, in handling classified papers, the official concerned has to exercise special care and follow the provisions of "Departmental Security Instructions" issued by the Ministry of Home Affairs. According to these instructions classified papers are expected to be handled either by officers themselves or in sections designated as 'secret' or 'top secret'.
- (e): Any violation of the above instructions will attract disciplinary action under the relevant rules.